

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP No. 572/2016

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SH. R. VARADHARAJAN  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
06.12.2017**

**NAME OF THE COMPANY: Kashi Vishwanath Steels Pvt. Ltd. and  
Galwalia Inspat Udyog Pvt. Ltd.**

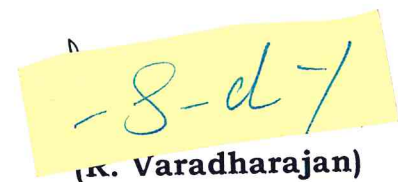
**SECTION OF THE COMPANIES ACT: 391-394**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

**ORDER**

**Reserved for orders.**

  
**(S. K. Mohapatra)  
Member (T)**

  
**(R. Varadharajan)  
Member (J)**